

**Government of Jammu and Kashmir**  
**Finance Department, (Codes Division)**  
**Civil Secretariat, Jammu/Srinagar.**  
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**Notification,**  
**Srinagar, the 6th November, 2023.**

S.O 575 .-In exercise of the powers conferred by section 67 of Jammu and Kashmir Reorganization Act 2019, the Lieutenant Governor, Union Territory of Jammu and Kashmir is pleased to delegate his financial powers in favour of Deputy Comptroller Lieutenant Governor's House hold to make purchases of furniture, furnishings, sumptuary articles and other such miscellaneous materials for use in Raj Bhavan without inviting of tenders, (Single Source Selection basis) with effect from the date of issuance of notification S.O 58 dated 31.12.2019 subject to the following conditions:

- i. That as far as possible, products of local industries are purchased.
- ii. The purchases have to be made according to the personal preference of Hon'ble Lieutenant Governor and on the basis of quality and invitation of tenders is likely to involve avoidable delays and inconvenience to the Hon'ble Lieutenant Governor.

**By Order of the Lieutenant Governor.**

**Sd/-**  
**(Santosh D. Vaidya), IAS,**  
**Principal Secretary to Government,**  
**Finance Department.**

FD-Code/73/2021-03

Dated: 06 .11.2023

Copy to the:

1. Advocate General, J&K High Court Srinagar/Jammu.
2. Principal Accountant General J&K Srinagar/Jammu.
3. All Financial Commissioners (Additional Chief Secretaries).

4. Director General of Police, J&K.
5. All Principal Secretaries to Government.
6. Jt. Secretary (J&K), Ministry of Home Affairs, Government of India.
7. Principal Resident Commissioner, 5-Prithvi Raj Road New, Delhi.
8. Chief Electoral Officer, J&K.
9. All Commissioner/ Secretaries to Government.
10. Divisional Commissioner Kashmir/ Jammu.
11. Principal Secretary to Chief Justice J&K High Court Srinagar/Jammu.
12. Registrar General, J&K High Court Srinagar/Jammu.
13. Director Anti Corruption Bureau, J&K.
14. Director General, Audit and Inspections.
15. Director General, Budget Division J&K.
16. Director General Accounts and Treasuries.
17. Director General Local Fund Audit & Pensions, J&K.
18. Director General Funds Organization.
19. Director Information, J&K.
20. All Head of Departments/ Managing Directors/ Chief Executives of State PSU's/ Autonomous Bodies/ Societies.
21. Secretary J&K Public Service Commission.
22. All District Development Commissioners.
23. Secretary, J&K Legislative Assembly.
24. Director/Principal, Northern Zonal Accountancy Training Institute Jammu.
25. Director Accounts & Treasuries Kashmir/ Jammu.
26. All Directors of Finance/Financial Advisors & CAOs.
27. Principal Accountancy Training School Srinagar.
28. Joint Director, J&K Funds Organization Srinagar/Jammu.
29. All Treasury Officers.
30. General Manager, Government Press, Srinagar/ Jammu for publication in Government Gazette.
31. Principal Private Secretary to Hon'ble Lieutenant Governor.
32. Private Secretary to Hon'ble Advisor (B).
33. Private Secretary to Chief Secretary.
34. Private Secretary to Administrative Secretary, Finance Department.
35. I/C website, FD ([www.jakfinance.nic.in](http://www.jakfinance.nic.in)).
36. I/C website GAD
37. Government Order File (W2 scs).



**Director General (Codes),  
Finance Department.**